

MADHYA PRADESH STATE JUDICIAL ACADEMY, JABALPUR
Schedule of the Refresher Course for Civil Judges, Junior Division of 2019 batch (Group-II)

Dated: 20.09.2021 to 24.09.2021

DATE/ DAY	SESSION – I 10:00 am to 11:30 am	SESSION – II 11:45 pm to 1:00 pm	SESSION – III 1:45 pm to 3:00 pm	SESSION – IV 3:15 pm to 4:15 pm	SESSION – V 4:20 pm to 5:30 pm
20.09.2021 Monday	Inauguration Feedback from the participants, identifying issues and challenges faced on the board By: Director, MPSJA	Feedback from the participants, identifying issues and challenges faced on the board By: Director, MPSJA	Interactive discussion on – Key issues relating to temporary injunction under order 39 rules 1 & 2 CPC By: Shri Yashpal Singh, Dy. Director, MPSJA	Interactive discussion on – Framing of charge, Alteration of charge & discharge; and Interim custody of seized articles By: Shri T. S. Ajmani, O.S.D.-I, MPSJA	Interactive discussion on – Key issues relating to Gram Nyayalaya Adhiniyam, 2008, M.P. Municipal Corporation Act, 1956 and M.P. Municipalities Act, 1961 By: Shri Dharendra Singh, Faculty Senior, MPSJA
21.09.2021 Tuesday	Interactive discussion on – Key issues relating to Remand and Bail <i>(Contd..)</i> By: Shri Jayant Sharma, Faculty Junior, MPSJA	Interactive discussion on – Key issues relating to Remand and Bail By: Shri Jayant Sharma, Faculty Junior, MPSJA	Interactive discussion on – Key issues relating to recording of evidence in criminal cases and recording of statement u/s 164 CrPC By: Shri T. S. Ajmani, O.S.D.-I, MPSJA	Interactive discussion on – Key issues relating to Madhya Pradesh Co-operative Societies Act, 1960 and M.P. Public Trust Act, 1951 By: Shri Alok Mishra, Registrar, High Court of M.P	Interactive discussion on – Key issues relating to Arms Act, Excise Act & Govansh Vadh Pratishedh Adhiniyam By: Shri Yashpal Singh, Dy. Director, MPSJA
22.09.2021 Wednesday	Interactive discussion on – Key issues relating to Court Fees Act, 1870 and Suit Valuation Act, 1887 By: Shri Jayant Sharma, Faculty Junior, MPSJA	Interactive discussion on – Key issues relating to Jurisdiction of Civil Court u/s 9 CPC and Waqf Act, 1995; and Suits for Declaration u/s 34 Specific Relief Act, 1963 By: Director, MPSJA	Interactive discussion on – Key issues relating to execution proceedings under order 21 CPC <i>(Contd..)</i> By: Shri Dharendra Singh, Faculty Senior, MPSJA	Interactive discussion on – Key issues relating to execution proceedings under order 21 CPC By: Shri Dharendra Singh, Faculty Senior, MPSJA	Interactive discussion on – Key issues relating to NDPS Act, 1985 By: Shri Jayant Sharma, Faculty Junior, MPSJA

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23.09.2021 Thursday	Interactive discussion on – Key issues relating to Recording of Evidence & dealing with objections and adjournments in civil cases By: Shri Jayant Sharma, Faculty Junior, MPSJA	Interactive discussion on – Key issues relating to Registration Act, 1908 and Indian Stamp Act, 1899 impounding of document By: Shri Jayant Sharma, Faculty Junior, MPSJA	Interactive discussion on – Key issues relating to execution of orders passed under Protection of Women from Domestic Violence Act, 2005 and u/s 125 CrPC By: Shri Yashpal Singh, Dy. Director, MPSJA	Interactive discussion on – Key issues relating to M.P. Land Revenue Code, 1959 By: Shri Dharendra Singh, Faculty Senior, MPSJA	Interactive discussion on – Key issues relating to Wild Life Protection Act, 1972 & Indian Forest Act, 1927; and Mines and Minerals (Development and Regulation) Act, 1957 By: Shri T. S. Ajmani, O.S.D.-I, MPSJA
24.09.2021 Friday	Interactive session on Negotiable Instruments Act, 1881 By: Shri Dharendra Singh, Faculty Senior, MPSJA & Shri Jayant Sharma, Faculty Junior, MPSJA	Open Interactive Session on civil law & criminal law By: Director, MPSJA	Court Management, Board Management and Case Management By: Director, MPSJA	Valedictory Session & Departure	

- NOTE:-** (1) The schedule is subject to change as per exigencies.
(2) Use of Cell Phones in lecture room is strictly prohibited.
(3) Under no circumstance, the participants shall change the seat allotted to them in the lecture hall.
(4) The participants are requested to strictly follow the COVID-19 guidelines like wearing masks, social distancing, hand sanitizing time to time etc.

DIRECTOR